

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 96 OF 2015

Dated: 01st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Kerala State Electricity Board Ltd. ...Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. P. V. Dinesh
Mr. Bineesh K.

Counsel for the Respondent(s) : Mr. Ramesh Babu M.R. for R.1

ORDER

Learned counsel for the Appellant is stated to be unwell.

List the matter on **06.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh